

REGIONAL JUDICIAL CONFERENCE ON "ROLE OF COURTS IN UPHOLDING RULE OF LAW" P-747
(WEST ZONE) (30.05.2014 to 01.06.2014)

Organized by the Hon'ble Rajasthan High Court, Rajasthan State Judicial Academy and National Judicial Academy, India
 Venue: "The Gateway Hotel" Banar Road, Jodhpur.

Programme Schedule (version Dt 24th May, 2014)

<p align="center">Friday May 30, 2014</p>	<p align="center">10:30 AM – 11:00 AM (Session 1)</p> <p align="center">INAUGURAL SESSION *</p>	<p align="center">T E A B R E A K</p>	<p align="center">11:15 AM – 01:30 PM (Session 2)</p> <p align="center">(a) <u>11:15 AM – 12:00 PM</u></p> <p align="center">Introductory address</p> <p align="center">Dr Balram K Gupta Director, NJA</p> <p align="center">(b) <u>12:00 PM – 1:30 PM</u></p> <p align="center">Rule of Law: Classical Origins and Constitutional Understanding</p> <p align="center">Prof (Dr) V VijayaKumar</p> <p align="center">Chair Justice G S Singhvi Justice Ravi R Tripathi</p>	<p align="center">L U N C H B R E A K</p>	<p align="center">02:30 PM – 03:45 PM (Session 3)</p> <p align="center">Rule of Law and Human Rights</p> <p align="center"><i>Speaker</i></p> <p align="center">Justice Akil A Kureshi</p> <p align="center">Chair Justice G S Singhvi Justice Dinesh Maheshwari</p>	<p align="center">T E A B R E A K</p>	<p align="center">04:00 PM – 05:30 PM (Session 4)</p> <p align="center">(a) <u>4:00 PM – 04:45 PM</u></p> <p align="center">Discussions on relevance of Rule of Law to District Judiciary</p> <p align="center">(b) <u>4:45 PM – 05:30 PM</u></p> <p align="center">Presentations by Groups</p> <p align="center">Chair Justice Akil A Kureshi Justice S S Shinde Justice Mridula Bhatkar</p>
<p align="center">Saturday May 31, 2014</p>	<p align="center">09:30 AM – 11:00 AM (Session 5)</p> <p align="center">Rule of Law and Access to Justice</p> <p align="center"><i>Speakers</i></p> <p align="center">Justice Govind Mathur Justice Dinesh Maheshwari</p> <p align="center">Chair Justice G S Singhvi Justice Ravi R Tripathi</p>	<p align="center">T E A K</p>	<p align="center">11:15 AM – 12:45 PM (Session 6)</p> <p align="center">Rule of Law and Civil Justice Administration</p> <p align="center"><i>Speakers</i></p> <p align="center">Justice Mridula Bhatkar Justice B P Dharmadhikari</p> <p align="center">Chair Justice G S Singhvi Justice Dinesh Maheshwari</p>	<p align="center">L U N C H B R E A K</p>	<p align="center">01:45 PM – 03:15 PM (Session 7)</p> <p align="center">Rule of Law and the Criminal Justice System: Just Sentencing</p> <p align="center"><i>Speaker</i></p> <p align="center">Justice K S Ahluwalia</p> <p align="center">Chair Justice Madan B Lokur Justice Arjan K Sikri</p>	<p align="center">T E A K</p>	<p align="center">03:30 PM – 05:00 PM (Session 8)</p> <p align="center">Rule of Law and the Criminal Justice System: Fair Trial Rights</p> <p align="center"><i>Speaker</i></p> <p align="center">Justice A M Thipsay</p> <p align="center">Chair Justice Madan B Lokur Justice Arjan K Sikri</p>

<p>Sunday June 1, 2014</p>	<p>9:00 AM – 10:30 AM (Session 9)</p> <p>(Open Session)</p> <p>Judges’ Presentations on “Role of Courts in upholding Rule of Law”</p> <p><i>Speakers</i></p> <p>Justice S S Shinde Justice Ajay Rastogi Justice Ravi R Tripathi</p> <p><u>Chair</u> Justice Madan B Lokur Justice Arjan K Sikri</p>	<p>10:45 AM – 11:45 AM (Session 10)</p> <p>(Public Law Lecture)</p> <p>Justice Madan B Lokur</p> <p><u>Chair</u> Justice Arjan K Sikri</p> <p>11:45 AM – 12:30 PM</p> <p>Valedictory Session *</p>		
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*** Note: Schedule for Inaugural and Valedictory sessions will be prepared by the Hosting High Court.**